

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
152/241- 242/PB/2020

IN THE MATTER OF:

Ashok Kumar Gupta

... Applicant / Petitioner

Vs

Gopal Hitech Infra Developers Pvt. Ltd. & Ors.

...

Respondent

Under Section 241-242.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. U.K Chaudhary, Sr. Adv. Ms. Suman Jyoti Khaitan,
Mr. Venket Rao, Ms. Ankita Saikia.

Mr. Vikas Kumar, Mr. Mansumyar Singh, Advs.

For the Respondent : Mr. Abhinav Bhatia, Ms. Sanjita Mittal, Advs. for R1-4,

ORDER

On the request made by the Respondents counsel seeking adjournment with a concession for continuation of the interim order in force, list the matter for hearing on **28.01.2021** with extension of interim order until next date of hearing.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)